

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CORAM:

(IB)-1071(ND)/2018

**PRESENT: DR. V. K. SUBBURAJ
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
09.05.2019**

**NAME OF THE COMPANY: M/s. State Bank of India V/s. M/s. Shri Shyam
Ji Ahrico Exports Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
--------------	-------------	--------------------	-----------------------	------------------

Present: Mr. Sanjay Kumar Aggarwa, RP

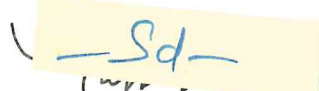
Mr. Vishnu Kumar for RP

Mr. Srikaanth S. Iyyer, Advocate for SBI

ORDER

It is pointed out that an application under Section 19(2) of the Code is pending against the Ex-Directors. Request for an adjournment is being made on behalf of the Ld. Counsel appearing for the Corporate Debtor as he is undergoing surgery.

To come up for further consideration on 28th May, 2019. The Ex-Directors are also directed to be present in court on the next date of hearing.


**(V. K. Subburaj)
Member (T)**


**(Ina Malhotra)
Member (J)**